GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 1299 TO BE ANSWERED ON 27.07.2023

PATENTS FILED BY MSMEs

1299. SHRI P.V. MIDHUN REDDY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the details of patents filed by Micro, Small and Medium Enterprises (MSMEs) during the last three years and the current year;

(b) whether the Government has taken any steps to create awareness about intellectual property rights among MSMEs in the country; and

(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDMUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a): As per the information provided by Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce & Industry, the number of patent applications filed by Micro, Small and Medium Enterprises (MSMEs) during the last three years and the current year are as under:

Financial Year	Patent applications filed
2020-21	1012
2021-22	1369
2022-23	1758
2023-24 (upto 24.07.2023)	756

(b) & (c): Government of India has taken several steps to create awareness about intellectual property rights among MSMEs in the country. DPIIT has conducted 54 awareness programmes during past three years. Ministry of Electronics and Information Technology (MeitY) has conducted 84 awareness programmes / seminars including 2 international workshops till date. Furthermore, Ministry of MSME has also conducted 40 awareness programmes, 1 National Level Workshop, 10 IP Yatra, 13 programmes (on World IP day) under IPR component of MSME innovative Scheme.
